

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 18528/2019

(Arising out of impugned final judgment and order dated 08-09-2017 in CRA No. 279/1998 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

JASKARAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 84137/2019 - CONDONATION OF DELAY IN FILING
IA No. 84138/2019 - EXEMPTION FROM FILING O.T.)

Date : 01-10-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s)

Mr. Sumit Kumar, Adv.
Ms. Reena, Adv.

Ms. Vanshaja Shukla, AOR
Mr. Ekansh Mishra, Adv.
Ms. Anuja P., Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

By consent, list the matter on 15.10.2019.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)